



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
2 WP(C)/2969/2022	M/S GANNON DUNKERLEY AND CO LTD Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC ASSTT.S.G.I.
3 WP(C)/3014/2022	KRIPAL CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
4 WP(C)/3438/2022	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
5 WP(C)/6554/2022	DR. HADIQA SHIRIN Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	SC, HEALTH
6 WP(C)/6587/2022	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY	MR. M K HUSSAIN (r-5) MRS. S Y AHMED (r-5) MR K U AHMED (r-5) MR. M ALOM (r-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023

9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023
18)	MR A BRAHMA	30-08-2023	To	31-08-2023
19)	MD. H BHUYAN	30-08-2023	To	02-09-2023
20)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
21)	MD B ISLAM	30-08-2023	To	02-09-2023
22)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
23)	MR S BORTHAKUR	29-08-2023	To	29-08-2023
24)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1575/2023	CHAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI	SC, ELEM. EDU
2 WP(C)/1635/2023	DR. ARCHITA BHATTACHARYA AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. M DUTTA MR. A LAHKAR	SC, HIGHER EDU DY.S.G.I. SC, U G C
3 WP(C)/3345/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	GA, ASSAM
4 WP(C)/4004/2023	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, P AND R.D. SC, FINANCE AND TAXATION SC, BTC
5 WP(C)/4107/2023	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MR N ANIX SINGH (R-5) MR M SAHEWALLA (R-5) MR H K SARMA (R-5)
6 WP(C)/4115/2023	SUNIL KR. BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM SC, BTC

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